

Coastal Zone Management Plan for Goa

4700. SHRI RAVI SITARAM NAIK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Coastal Zone Management Plan for Goa approved in September, 1996 is as per the provisions of CRZ Regulations of 1991;

(b) if so, the manner in which the exceptions are made in case of Goa by Contemplating that only settlement areas are zones as CRZ III while others as CRZ I;

(c) whether it is depriving the Goa from setting up more resorts/Hotel projects as no resorts can be constructed within the existing settlement areas;

(d) if so, the details thereof; and

(e) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) Yes Sir.

(b) No exceptions have been made in case of Goa while approving the Coastal Zone Management Plan.

(c) to (e). Do not arise.

[Translation]

UNESCO Report

4701. SHRI PRABHUNATH SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether UNESCO has published a report recently on state of literacy in the country; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) No, Sir.

(b) Does not arise.

[English]

Encroachment in National Parks and Sanctuaries

4702. SHRI KHARABELA SWAIN :
DR. JAYANTA RONGPI :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are aware of the illegal encroachment in reserved Forests, National Parks and Sanctuaries;

(b) if so, the details of such encroachment *inter alia* number of families involved and area so occupied during the last three years, State-wise;

(c) the action taken so far by the Government to clear the encroachment during the said period and the results obtained therefrom; and

(d) the time frame by which these reserved Forests, National Parks and Sanctuaries are made free from encroachment?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) Yes, Sir.

(b) to (d): The information is being collected and will be laid on the Table of the House.

[Translation]

Telegrams Facilities

4703. SHRI ADITYANATH : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the kinds of facilities available in the telegraph offices to send telegrams in Roman and Devnagari scripts;

(b) the details of the facilities available to send telegrams in Roman but the same are not available for Devnagari script; and

(c) the steps taken by the Government for the development of such facilities?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Facilities exist to send telegrams in Roman as well as Devnagari Scripts through public counters and phonogram working in Telegraph offices.

(b) Telegraph terminal equipments like bilingual electronic teleprinters, morse working, bilingual electronic key-boards, bilingual electronic key-board concentrators, bilingual formatted terminal concentrators, bilingual store and forward message switching systems of 32 and 64 lines capacity are provided with Roman as well as Devnagari transmission capability. Few numbers of store and forward message switching systems and formatted terminals/concentrators are not capable of handling the bilingual traffic.